

List of Co-branding Partnerships for PPIs

(to be submitted within 7 days of finalisation of the agreement by non-bank Issuers to DPSS, Central Office, RBI, Mumbai and by bank Issuers to DPSS, Mumbai Regional Office, RBI)

Name of PPI Issuer:

Sr. No.	Name of Co-branding Partner	Process Flow in brief (Details to be annexed)	Type / Category of PPI	Effective date of arrangement
	1	2	3	4

Note:

2: Details should include respective roles of the PPI issuer and co-branding partner in brief, purpose for issuance of such PPIs, flow of funds in a typical transaction, customer grievance mechanism, etc.

3: Semi-closed / Open / Gift instruments